

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

261/73(ND)/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.07.2018**

**NAME OF THE COMPANY: M/s. Saroj Khatri & Anr. M/s. Premia Projects
Ltd.**


SECTION OF THE COMPANIES ACT: 73(4)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

In the interest of justice, adjourned to 5th of September, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Sameer)